

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) The Embassy of India, Berne has been requested to repatriate the lost Buddha Head through amicable settlements.

**Students' Strike**

- \*674. {  
 Shri Yashpal Singh:  
 Shri S. M. Banerjee:  
 Shri Bhagwat Jha Azad:  
 Shri Sidheshwar Prasad:  
 Shri P. R. Chakraverti:  
 Shri Kolla Venkaiah:  
 Shri M. Rampure:

Will the Minister of Home Affairs be pleased to state:

(a) whether any survey of the students' strike in 1964 was made by Government;

(b) if so, the salient features revealed; and

(c) the lessons learnt as a result thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) No official survey was made.

(b) and (c). Do not arise.

**Oil in Ankleshwar**

- \*675. {  
 Shri P. C. Borooah:  
 Shri Man Singh P. Patel:  
 Shri Indrajit Gupta:  
 Shri Daji:  
 Shri R. Barua:  
 Shri Vishwa Nath Pandey:  
 Shri L. N. Bhanja Deo:  
 Shrimati Renuka Bar-  
 kataki:  
 Shri Hukam Chand  
 Kachhavaia:  
 Shri Onkar Lal Berwa:  
 Shri R. S. Pandey:  
 Shrimati Johrabai Chavda:  
 Shri A. N. Vidyalankar:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that a promising oilfield has been struck at

Navagam, north of Ankleshwar in Gujarat;

(b) if so, the estimated extent of the reserves struck; and

(c) whether a scheme has been drawn out for exploitation of these reserves; if so, the outlines thereof?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) Yes, Sir.

(b) and (c). Exploratory drilling to delineate the field and the extent of reserves is still in progress. A scheme for exploitation will be drawn up after this is completed.

**Prices of Medicines**

- \*676. {  
 Shri D. C. Sharma:  
 Shri P. C. Borooah:  
 Shri P. R. Chakraverti:  
 Shri Rameshwar Tantia:  
 Shrimati Savitri Nigam:  
 Shri Balmiki:  
 Shri Onkar Lal Berwa:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether some measures have been taken to ensure that retail prices of medicines and drugs, imported or manufactured in the country are not increased; and

(b) if so, the nature of the measures taken and the effect thereof?

**The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan):** (a) Yes.

(b) The Government of India, in the Ministry of Health issued on the 19th December, 1962 an Order called the Drugs (Display of Prices) Order 1962 under the Defence of India Rules which required manufacturers, importers and distributors to publish price lists of their products indicating therein the wholesale and retail prices and dealers in drugs to display these prices on their premises. As a sequel to the above order which did not debar a manufacturer from revising his price list once it is published, the Government of India in the Ministry